

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH`  
KOLKATA

C.P.No.636/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> December 2017, 10.30 A.M

Name of the Company		Ameer Mahmood Shaikh -Vs- M/s National Industrial Apparels Pvt Ltd		
Under Section		97		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Victoria Dutta Adv } For the petitioner  
2) Anupita Halden Adv Dr  
11/12/2017

**O R D E R**

Ld. Counsel for the petitioner is present.

Petitioner has filed this petition u/s. 97 of the Companies Act, 2013 for calling annual general meeting of the respondent company.

Heard. Admit.

Issue notice on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, Jharkhand for filing detail paragraphwise reply within 30 days after service of petition by the petitioner. Petitioner is directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate

Affairs, Kolkata and the Registrar of Companies, Jharkhand and file affidavit of service within 7 days from today.

List it on 12/02/2018 for hearing.

*sd*

(Jinan K.R.)  
Member (J)

*sd*

(V.P.Singh)  
Member (J)